

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

**LOK SABHA**  
**UNSTARRED QUESTION NO.1815**  
TO BE ANSWERED ON THE 6<sup>TH</sup> MARCH, 2018

**DAMAGE TO CROPS BY UNSEASONAL RAINS AND HAILSTORMS**

1815. KUNWAR HARIBANSH SINGH:  
SHRI SATAV RAJEEV:  
SHRI BIDYUT BARAN MAHATO:  
SHRI SUDHEER GUPTA:  
SHRI DHANANJAY MAHADIK:  
DR. HEENA VIJAYKUMAR GAVIT:  
SHRI ABHISHEK SINGH:  
SHRIMATI SUPRIYA SULE:  
SHRI NARANBHAI KACHHADIYA:  
SHRI ASHOK SHANKARRAO CHAVAN:  
SHRI GAJANAN KIRTIKAR:  
SHRI MOHITE PATIL VIJAYSINH SHANKARRAO:  
SHRI P.R. SUNDARAM:  
SHRI Y.V. SUBBA REDDY:  
SHRI S.R. VIJAYAKUMAR:  
SHRI T. RADHAKRISHNAN:  
SHRI A. ANWHAR RAAJHAA:  
DR. J. JAYAVARDHAN:

Will the Minister of AGRICULTURE AND FARMERS WELFARE ढाँŠääÓä एवं किसान कल्याण ½ää"ääè be pleased to state:

- (a) whether unseasonal rains and hailstorms have damaged a large quantum of standing Rabi crops such as wheat, chana, jowar and bajra besides high value horticulture crops recently in several parts of the country and if so, the details thereof, State-wise including Chhattisgarh, Madhya Pradesh and Maharashtra;
- (b) whether the Government has received proposal from the State Governments seeking financial assistance for loss of crops, if so, the details thereof;
- (c) whether the Government has sent a Central Team to the affected States to evaluate and ascertain the extent of crop losses and if so, the details thereof along with the estimated quantum of crops reported to be affected and damaged and the amount of losses incurred to the farmers;
- (d) whether the Government has fixed any norms and criteria to extend compensation to the farmers whose crops are affected by unseasonal rains and hailstorms and if so, the details thereof; and
- (e) whether the Government proposes to extend compensation/interim relief to the affected farmers so that they may not commit suicides and if so, the details thereof along with the steps taken by the Government for providing training and scientific knowledge to the farmers to minimise such crop losses in the event of unseasonal rains and hailstorms in the country?



Agrarian distress and unfortunate incidents of suicides can be addressed by enabling the farmers to increase their income. With this understanding, the Government is targeting to double the income of farmers by 2022. To achieve this, DAC&FW has constituted an Inter-Ministerial Committee to examine various dimensions of farmers' income and to recommend an appropriate strategy. In the meantime, the Government is realigning its intervention to move from production centre to farmers' income centre platform. The Department has, therefore, been implementing various schemes to meet the objective viz: Soil Health Card Scheme (SHC), Neem Coated Urea, Paramparagat Krishi Vikas Yojana (PKVY), Pradhan Mantri Krishi Sinchai Yojana (PMKSY), e-National Agricultural Marketing (eNAM), Pradhan Mantri Fasal Bima Yojana (PMFBY), interest subvention etc. The Finance Minister, in his Budget Speech for 2018-19, has also announced various measures for welfare of farmers including Minimum Support Price (MSP) for all unannounced Kharif Crops to be one & half time of their production cost, strengthening of rural Haats, creation of Institutional mechanism to develop appropriate policies and practices for price and demand forecast, development of cluster based model, promotion of Farmers Producers Organizations (FPOs), institutional credit at Rs.11.00 lakh crore etc.



<b>Statement as referred to in Part (a) of Lok Sabha Unstarred Question No. 1815 due for 06.03.2018 regarding Damage to Crops by Unseasonal Rains &amp; Hailstorms</b>			
<b>State-wise major Crop area affected due to Unseasonal Rains and Hailstorms during February 2018</b>			
<b>Sl.No.</b>	<b>States</b>	<b>Major Crops Affected</b>	<b>Preliminary assessment Area ( in lakh ha)</b>
1	Maharashtra	Jowar, Gram, Wheat, Orange, Grapes, Bananas and Vegetables.	290395
2	Uttar Pradesh	Wheat, Gram, Peas, Lentil, Rapeseed & Mustard	108199
3	Chhattisgarh	Chickpea, Wheat, Lathyrus, Mustard, Lentil, Linseed Field pea etc.	21828
4	Madhya Pradesh	Wheat, Gram, Fieldpea, Lentil, Linseed, Mustard and Lathyrus etc.	47512
5	Telangana	Paddy, Maize, Flower, Greengram and Sesamum etc.	8774.8
<b>Total</b>			<b>476708.8</b>

**Statement as referred in Part (d & e) of Lok Sabha Unstarred Question No. 1815 due for 06.03.2018 regarding Damage to Crops by Unseasonal Rains & Hailstorms  
Allocation of SDRF Approved by the Government During 2015-16 to 2019-20**

(in Crores)

Sl. No.	State	Central Contribution	Central Contribution						State Contribution						Total Allocation					
			2015-16	2016-17	2017-18	2018-19	2019-20	Total	2015-16	2016-17	2017-18	2018-19	2019-20	Total	2015-16	2016-17	2017-18	2018-19	2019-20	Total
1	Andhra Pradesh	0.75	330.00	346.50	363.75	381.75	400.50	1822.50	110.00	115.50	121.25	127.25	133.50	607.50	440.00	462.00	485.00	509.00	534.00	2430.00
2	Arunachal Pradesh	0.90	46.80	48.60	51.30	54.00	56.70	257.40	5.20	5.40	5.70	6.00	6.30	28.60	52.00	54.00	57.00	60.00	63.00	286.00
3	Assam	0.90	414.00	434.70	456.30	478.80	503.10	2286.90	46.00	48.30	50.70	53.20	55.90	254.10	460.00	483.00	507.00	532.00	559.00	2541.00
4	Bihar	0.75	351.75	369.00	387.75	407.25	427.50	1943.25	117.25	123.00	129.25	135.75	142.50	647.75	469.00	492.00	517.00	543.00	570.00	2591.00
5	Chhattisgarh	0.75	180.75	189.75	198.75	208.50	219.00	996.75	60.25	63.25	66.25	69.50	73.00	332.25	241.00	253.00	265.00	278.00	292.00	1329.00
6	Goa	0.75	3.00	3.00	3.00	3.00	3.00	15.00	1.00	1.00	1.00	1.00	1.00	5.00	4.00	4.00	4.00	4.00	4.00	20.00
7	Gujarat	0.75	528.75	555.00	582.75	612.00	642.00	2920.50	176.25	185.00	194.25	204.00	214.00	973.50	705.00	740.00	777.00	816.00	856.00	3894.00
8	Haryana	0.75	231.00	242.25	254.25	267.00	280.50	1275.00	77.00	80.75	84.75	89.00	93.50	425.00	308.00	323.00	339.00	356.00	374.00	1700.00
9	Himachal Pradesh	0.90	212.40	223.20	234.00	245.70	258.30	1173.60	23.60	24.80	26.00	27.30	28.70	130.40	236.00	248.00	260.00	273.00	287.00	1304.00
10	Jammu & Kashmir	0.90	229.50	241.20	252.90	265.50	279.00	1268.10	25.50	26.80	28.10	29.50	31.00	140.90	255.00	268.00	281.00	295.00	310.00	1409.00
11	Jharkhand	0.75	273.00	286.50	300.75	315.75	331.50	1507.50	91.00	95.50	100.25	105.25	110.50	502.50	364.00	382.00	401.00	421.00	442.00	2010.00
12	Karnataka	0.75	207.00	217.50	228.75	240.00	252.00	1145.25	69.00	72.50	76.25	80.00	84.00	381.75	276.00	290.00	305.00	320.00	336.00	1527.00
13	Kerala	0.75	138.75	145.50	153.00	160.50	168.75	766.50	46.25	48.50	51.00	53.50	56.25	255.50	185.00	194.00	204.00	214.00	225.00	1022.00
14	Madhya Pradesh	0.75	657.75	690.75	725.25	762.00	799.50	3635.25	219.25	230.25	241.75	254.00	266.50	1211.75	877.00	921.00	967.00	1016.00	1066.00	4847.00
15	Maharashtra	0.75	1112.25	1167.75	1226.25	1287.75	1352.25	6146.25	370.75	389.25	408.75	429.25	450.75	2048.75	1483.00	1557.00	1635.00	1717.00	1803.00	8195.00
16	Manipur	0.90	17.10	18.00	18.90	19.80	20.70	94.50	1.90	2.00	2.10	2.20	2.30	10.50	19.00	20.00	21.00	22.00	23.00	105.00
17	Meghalaya	0.90	21.60	22.50	24.30	25.20	26.10	119.70	2.40	2.50	2.70	2.80	2.90	13.30	24.00	25.00	27.00	28.00	29.00	133.00
18	Mizoram	0.90	15.30	16.20	17.10	18.00	18.00	84.60	1.70	1.80	1.90	2.00	2.00	9.40	17.00	18.00	19.00	20.00	20.00	94.00
19	Nagaland	0.90	9.00	9.00	9.90	9.90	10.80	48.60	1.00	1.00	1.10	1.10	1.20	5.40	10.00	10.00	11.00	11.00	12.00	54.00
20	Odisha	0.75	560.25	588.75	618.00	648.75	681.75	3097.50	186.75	196.25	206.00	216.25	227.25	1032.50	747.00	785.00	824.00	865.00	909.00	4130.00
21	Punjab	0.75	292.50	306.75	322.50	338.25	355.50	1615.50	97.50	102.25	107.50	112.75	118.50	538.50	390.00	409.00	430.00	451.00	474.00	2154.00
22	Rajasthan	0.75	827.25	868.50	912.00	957.75	1005.00	4570.50	275.75	289.50	304.00	319.25	335.00	1523.50	1103.00	1158.00	1216.00	1277.00	1340.00	6094.00
23	Sikkim	0.90	27.90	29.70	30.60	32.40	34.20	154.80	3.10	3.30	3.40	3.60	3.80	17.20	31.00	33.00	34.00	36.00	38.00	172.00
24	Tamil Nadu	0.75	509.25	534.75	561.00	589.50	618.75	2813.25	169.75	178.25	187.00	196.50	206.25	937.75	679.00	713.00	748.00	786.00	825.00	3751.00
25	Telangana	0.75	205.50	216.00	226.50	238.50	249.75	1136.25	68.50	72.00	75.50	79.50	83.25	378.75	274.00	288.00	302.00	318.00	333.00	1515.00
26	Tripura	0.90	27.90	29.70	30.60	32.40	34.20	154.80	3.10	3.30	3.40	3.60	3.80	17.20	31.00	33.00	34.00	36.00	38.00	172.00
27	Uttar Pradesh	0.75	506.25	531.75	558.00	585.75	615.00	2796.75	168.75	177.25	186.00	195.25	205.00	932.25	675.00	709.00	744.00	781.00	820.00	3729.00
28	Uttarakhand	0.90	189.00	198.00	207.90	218.70	229.50	1043.10	21.00	22.00	23.10	24.30	25.50	115.90	210.00	220.00	231.00	243.00	255.00	1159.00
29	West Bengal	0.75	387.00	406.50	426.75	448.50	471.00	2139.75	129.00	135.50	142.25	149.50	157.00	713.25	516.00	542.00	569.00	598.00	628.00	2853.00

				9382.8		10343.	47029	2568.5	2696.7	2831.2	2973.1	3121.1	14190.	11081.	11634.	12214.	12826.	13465.	61220.
	Total	8512.50	8937.30	0	9852.90	85	.35	0	0	0	0	5	65	00	00	00	00	00	00

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